

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 44 of 2020**

**IN THE MATTER OF:**

**P. Lakshmi & Anr.**

**...Appellants**

**Versus**

**Shyam Sundar Agarwal & Ors**

**...Respondents**

**Present:**

**For Appellant: Mr. C. Chidambaram, Advocate**

**For Respondent: None**

**With**

**Company Appeal (AT) No. 45 of 2020**

**IN THE MATTER OF:**

**Mancherial Cement Co. Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Shyam Sundar Agarwal & Ors**

**...Respondents**

**Present:**

**For Appellant: Mr. D. Abhinav Rao, Advocate**

**For Respondent: None**

**With**

**Company Appeal (AT) No. 46 of 2020**

**IN THE MATTER OF:**

**Mancherial Cement Co. Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Shyam Sundar Agarwal & Ors**

**...Respondents**

**Present:**

**For Appellant: None**

**For Respondent: None**

**ORDER**

**19.02.2020** List these Appeals as fresh cases on **26<sup>th</sup> February, 2020**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice A.B. Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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